GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4089 TO BE ANSWERED ON 24.03.2023

BENEFICIARIES UNDER POSHAN 2.0

4089. SHRIMATI APARAJITA SARANGI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds granted and utilized under Poshan 2.0 scheme till date, State/UT-wise;
- (b) the number of beneficiaries under Poshan 2.0 scheme indicating the number of adolescent girls out of them benefitted thereunder;
- (c) the number of beneficiaries in Odisha under Poshan 2.0 scheme;
- (d) whether the Government has real time data on stunted and wasted children in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) To strengthen nutritional content, delivery, outreach, and outcomes, Government has aligned the Anganwadi Services, Supplementary Nutrition Programme, revised Scheme for Adolescent Girls and POSHAN Abhiyaan to launch **Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0)** for all States/UTs. The details of funds released and utilized under Mission Saksham Anganwadi and Poshan 2.0 is at **Annexure I.**

(b) Total number of beneficiaries registsred under POSHAN 2.0 is 10.18 crores, out of which 18.89 lakh are adolescent girls registered under the revised Scheme for Adolescent Girls (14-18 yrs) in North Eastern States and Aspirational Districts

(c) Total number beneficiaries under POSHAN 2.0 in the State of Odisha is 43, 96,538.

(d) to (e) POSHAN Abhiyaan seeks to achieve improvement in nutritional status of Children under 6 years, Adolescent Girls, Pregnant Women and Lactating Mothers. IT systems have therefore been leveraged to strengthen and bring about transparency in nutrition delivery support systems. The 'Poshan Tracker' application was rolled out by this Ministry on 1stMarch 2021 through National e-Governance Division (NeGD), as an important governance tool. Technology under Poshan Tracker is being leveraged for dynamic identification of stunting, wasting, under-weight prevalence among children; and last mile tracking of nutrition service delivery.

The Poshan Tracker facilitates near real-time monitoring and tracking of all AWCs, AWWs and beneficiaries on defined indicators. Beneficiaries are being Aadhar seeded to ensure last mile tracking and delivery of services. Poshan Tracker will help Mission Poshan 2.0 in generating data, providing feedback to Program Managers and documenting the impact of scheme on nutrition indicators. The Ministry/ States/ Districts can thus make effective timely interventions, based on the data from tracker and evaluate the progress of different components. As per data from POSHAN Tracker for the month of February 2023, 20.28% children (0 to 5 years) are moderately stunted and 5.1 % are moderately wasted.

Annexure I

State-wise statement of funds released and utilization under POSHAN Abhiyaan (as on 28.02.2023) Amount in **₹**lakhs

	otal Central Funds sed as on 28.02.2023 413.54
1 A & N ISLANDS 1343.49	413.54
2 ANDHRA PRADESH 25363.32	17560.81
3 ARUNACHAL PRADESH 2815.88	1064.21
4 ASSAM 32948.67	21276.28
5 BIHAR 49365.59	30678.39
6 CHANDIGARH 890.04	573.96
7 CHHATTISGARH 11434.54	7303.88
8 D & N HAVELI and DAMAN & DIU 1196.11	769.67
9 DELHI 3327.18	2549.6
10 GOA 456.04	249.13
11 GUJARAT 29127.69	22074.12
12 HARYANA 6808.82	5790.88
13 HIMACHAL PRADESH 10895.41	7711.43
14 JAMMU & KASHMIR 9224.35	9160.82
15 JHARKHAND 6665.8	5467.55
16 KARNATAKA 14276.52	13221.94
17 KERALA 10444.89	7474.28
18 LADAKH 118.768	9.94
19 LAKSHADWEEP 425.65	356.05
20 MADHYA PRADESH 39398.53	20087.83
21 MAHARASHTRA 60810.846	43714.39
22 MANIPUR 4389.99	3714.79
23 MEGHALAYA 5073.386	5073.386
24 MIZORAM 3328.51	2575.03
25 NAGALAND 5624.11	5263.99
26 ODISHA 28014.46	15172.11
27 PUDUCHERRY 943.62	264.58
28 PUNJAB 6909.84	30.24
29 RAJASTHAN 22904.21	12258.06
30 SIKKIM 1370.988	1370.988
31 TAMIL NADU 25060.44	21879.36
32 TELANGANA 17906.84	15786.92
33 TRIPURA 4135.95	3774.79
34 UTTAR PRADESH 56968.96	41834.8
35 UTTARAKHAND 13574.89	10769.92
36 WEST BENGAL 26751.08	0
Total 540295.40	357277.66

Funds released under Anganwadi Services Scheme for the year 2022-23 (Upto 10.03.2023)

					(Rupees in lakhs)
	STATE	Anganwadi Services (General)	SNP	Saksham	Total
1	2	3	4	5	6
1	ANDHRA PRADESH	28407.75	27851.95	525.58	56785.28
2	BIHAR	54637.62	95193.61	1697.77	151529.00
3	CHHATTISGARH	25307.02	26449.51	1957.92	53714.45
4	GOA	763.13	435.93	0	1199.06
5	GUJARAT	25501.13	25253.98	609.45	51364.56
	HARYANA	14545.67	4439.28	3.56	18988.51
	HIMACHAL	5007.07	4705.00	70.00	7755 00
-		5887.07	1795.96	72.86	7755.89
-	JAMMU & KASHMIR JHARKHAND	23602.71	5250	2000.00	28852.71
	KARNATAKA	19053.2	16647.15	3028.88	98729.23
	KERALA	11210.69 17063.87	10603.88 9787.21	116.12	21814.57
-	MADHYA PRADESH	44170.13	52148	1021.3	26967.20 97339.43
	MAHARASHTRA		102176.49	1021.3	
	ODISHA	54123.66 34791.57	44941.67	2920.92	156300.15
-	PUNJAB	0	6568.4	2920.92	82654.16 6568.40
-	RAJASTHAN	30578.55	49697.77	102.93	80379.25
	TAMIL NADU	8475.18	29266.8	290.76	38032.74
	TELANGANA	19046.94	16521.87	290.70	35790.72
	UTTAR PRADESH	79039.12	188948.75	1015.8	269003.67
	UTTARAKHAND	17552.27	7314.71	247.09	25114.07
-	WEST BENGAL	54533	49386.15	2308.19	106227.34
-	DELHI	9921.39	5868.93	0.00	15790.32
	PUDUCHERRY	0	0	0.00	
23	ANDAMAN	0	0	0.00	0.00
24	&NICOBAR	384.23	0	0.00	384.23
25	CHANDIGARH	832.39	2328.3	0	3160.69
26	DNH & DD	116.53	102.52	0.00	219.05
27	LADAKH	1253.86	622.71	0.00	1876.57
28	LAKSHADWEEP	0	42.83	0.00	42.83
29	ARUNACHAL PRADESH	0	3781.53	71.51	3853.04
30	ASSAM	52437.35	88746.69	1803.05	142987.09
31	MANIPUR	10727.45	0	20.25	10747.70
32	MEGHALAYA	5187.93	8523.99	68.90	13780.82
33	MIZORAM	3072.52	1144.09	64.13	4280.74
34	NAGALAND	5424.32	6174.68	72.14	11671.14
35	SIKKIM	1734.47	232.76	64.13	2031.36
36	TRIPURA	7563.5	5162.53	146.25	12872.28
	Grand Total	666946.22	893410.63	18451.40	1578808.25

For the year 2022-23 (upto 10.03.2023), Rs 52.76 crore has been released for toilets and drinking water facilities.

Under revised Scheme for Adolescent Girls, Total funds of Rs 1311.59 lakhs were released in FY 2022-23 to the States of Chhatisgarh and Nagaland.